

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPL. JUDGE (PC ACT) (CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2023/ 2985D

Dated 29/3/2023

To

The Director (Academics)/  
Chairperson (Officiating),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

Sub: Court Attachment of Officers of DHJS in District Courts.

Ref: No.DJA/Trg./Ex-03/2023/1498 dated 24<sup>th</sup> March, 2023

Madam,

With reference to your letter on the subject captioned above, I am directed to inform that the Judicial Officer, Rouse Avenue Court Complex, New Delhi is on leave with whom the trainee Judicial Officer is attached for 24<sup>th</sup> March, 2023:-

S. No.	Name of the Judicial Officer who is on leave	Date of Leave	Name of the trainee Judicial Officer
1.	Sh. Tarun Yogesh, Presiding Officer, Labour Court	Leave on 29.03.2023	Sh. Jitendra Pratap Singh

In view of the above, the trainee Judicial Officer is attached with the following Judicial Officer, RACC, New Delhi, as per the date mentioned against his name:-

S.No.	Name of the Judicial Officer	Date of attachment	Name of the trainee Judicial Officer
1.	Sh. Ankit Singla, Presiding Officer, Labour Court	29.03.2023	Sh. Jitendra Pratap Singh

Yours faithfully,



(Arun Bhardwaj)  
Officer In-charge (Judicial)  
For Principal District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi.

No.JOTP/RACC/Gaz./2023/ 2986D - 2996D

Dated 29/3/2023

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi
4. The P.S. to Ld. Principal District & Sessions Judge cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.



Officer In-charge (Judicial)  
For Principal District & Sessions Judge  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi.